

**HIGH COURT OF JUDICATURE AT ALLAHABAD**  
**CONFIDENTIAL 'A' SECTION**  
**NOTIFICATION**

**NO. C -505/ Cf. (A) / 2015, dated : Allahabad, April 21, 2015**

In exercise of the powers conferred by Rule 27 of the Uttar Pradesh Higher Judicial Service Rules, 1975 (as amended), all others powers enabling in this behalf and in view of Government Order No. 783/II- 4-2010-45 (12)/ 91 T.C. VI dated 10/4/2010 and G.O.No.-1122/II-4-45(12)/91 T.C. -6 read with G.O. dated 4/8/2003, the High Court is pleased to grant the Selection Grade Pay Scale of Rs 57,700-1230-58,930-1380-67,210-1640-70,290 to the following District and Sessions Judges /Additional District and Sessions Judges w.e.f. the date noted against the name of each officer in column no. 3: -

SI. No.	Name of Officer	Date of Vacancy	Vacancy caused by
1	Sri Sanjay Harkauli	11/01/09	Consequent to appointment of Sri Pradeep Kumar Saxena in Super Time Pay Scale on 01.11.2009.
2	Sri Musharraf Husain	12/01/09	In terms of G.O. dated 18.05.2011 read with G.O. dated 04.08.2003.
3	Sri D.K. Nailwal	02/01/10	Due to retirement of Sri Amar Singh on 31.01.2010.
4	Sri Surendra Pal Goel	09/01/11	Consequent to appointment of Sri Abhai Kumar Gupta in Super Time Pay Scale on 01.09.2011.
5	Smt. Sadhna Rani Thakur	07/01/12	Consequent to appointment of Smt. Vijai Laxmi in Super Time Pay Scale on 01.07.2012.
6	Sri Vinod Kumar-II	01/01/13	Due to retirement of Sri Matamber Singh on 31.12.2012.

By Order of the Court  
Sd/-  
( S.K. Singh-I)  
Registrar General

**No. C- 505(i) /Cf.(A)/ 2015, of date**

**Copy forwarded for information and necessary Action to:-**

- 1. The Secretary, Government of Uttar Pradesh, Appointment Section – 4, Lucknow.**
- 2. The Principal Secretary (Judicial) and Legal Remembrancer, Government of U.P., Lucknow.**
- 3. The Additional Director Treasuries, Camp Office, 1<sup>st</sup> Floor, New Building Kutchery Road, Allahabad.**
- 4. All the District Judges, Subordinate to the High Court of Judicature at Allahabad for information to the officers concerned.**
- 5. The officers posted on deputation.**
- 6. The Senior Registrar, High Court, Lucknow Bench, Lucknow.**
- 7. O.S.D. (Computer)/In-charge Computer Centre, High Court of Judicature at Allahabad.**
- 8. The Director, Institute of Judicial Training and Research, Gomti Nagar, Lucknow.**
- 9. The Joint Registrar(J) (Services), High Court, Allahabad.**
- 10. The Director Printing and Stationary, Uttar Pradesh, Allahabad with a request to publish this Notification in the next issue of Uttar Pradesh Gazette.**

**By Order of the Court**

**Sd/-**

**Registrar(J) (Confidential)**